

(1872) 06 CAL CK 0004

Calcutta High Court

Case No: None

Bhim Das

APPELLANT

Vs

Upendra Mohan Tagore

RESPONDENT

Date of Decision: June 14, 1872

Judgement

Macpherson, J.

expressed an opinion that, if the case had been proved, as laid in the plaint, the plaintiff would have been clearly entitled to recover but the evidence having failed to prove that case, his Lordship dismissed the suit without costs as against the plaintiff. The defendant's costs to come out of the estate.